

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 67865/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 18375/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(IA No.67865/2019-EXEMPTION FROM FILING O.T.
IA No. 67865/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-08-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Rajeev Kr. Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the respondent Nos. 1 and 2.

Service of notice is complete qua respondent No.3 but no one has entered appearance on his behalf.

Four weeks' time is given to learned counsel for petitioners to comply with the terms of the order dated 29.7.2019 of Hon'ble Court.

List again on 12.12.2019.

SURINDER S. RATHI
Registrar